

people come to Delhi in research of work every day and large number of people are migrating from there. They are compelled to live a life of hell in the Jhuggi clusters of Delhi. If any road is constructed in Delhi, you will find a Bundelkhand's labour there. I request the Government, till a separate State of Bundelkhand is not created till then alike Rs. 324 crore special grant sanctioned for the development of Utrakhand, Rupees 325 crore should be given as special grant for Bundelkhand so that roads, schools and hospitals could be constructed ...*(Interruptions)*

[English]

MR. SPEAKER : Nothing is going or record
*(Interruptions)**

[Translation]

SHRI VIJAY KUMAR KHANDELWAL (Betul) : Hon'ble Speaker Sir, I want to draw attention of the Government through you towards the condition of tribles of Betul.

12.47 hrs.

(Mr. Deputy Speaker in the Chair)

33% population of the Betul district is tribal. Even after 50 years of independence our Government could not provide them the basic amenities bread, cloth and shelter. Food is not available for tribals and they are dying of starvation. Now the situation is that they are surviving by eating the leaves of Bhamori countries and Chiroti and as a result thereof they are suffering from gastro enteritis and malnutrition. During the current year 20 persons died because of this and 200 persons during the last 3 years died. Food and employment is not provided to them. I would like to urge the Minister to check starvation deaths. Government should send a team there and employment opportunities for the tribles, should be initiated so that migration and starvation deaths could be checked...*(Interruptions)*

SHRI SHIV RAJ SINGH (Vidisha) : Mr. Deputy Speaker, Sir, tribles are dying of starvation in Madhya Pradesh...*(Interruptions)*

[English]

MR. DEPUTY SPEAKER : I have called him. Please sit down.

(Interruptions)

MR. DEPUTY SPEAKER : Why do you not sit down? I have called Shri Harin Pathak.

(Interruptions)

MR. DEPUTY SPEAKER : I am sorry gentlemen, I have called Shri Pathak. Please sit down.

[Translation]

SHRI HARIN PATHAK (Ahmedabad) : Mr. Deputy Speaker Sir, through you I would like to convey feelings

Not Recorded.

of crores of people in this House. Our country is going to celebrate independence anniversary after few months. A long cultural history is associated with the independence of our country. When the Constitution of our country was being framed, Centuries old feelings of people were associated with the name of our country "India that is Bharat" has been mentioned in our constitution. Today India is known by two names, one is 'Bharat' and the other is 'India'. We have completed 50 years of independence. The people all over the world are aware of the real name of our Country with which our thousands of years old Culture, Civilization and faith are associated. I would like to cite some examples. When countries achieve Independence feelings and faith of the people of those countries play an important role in determining their names. Ceylon has been named as Sri Lanka, Rhodesia became Zimbabwe, East Pakistan which achieved independence 25 years ago has been named as Bangladesh. We have incorporated in our Constitution that "India that is Bharat. I would like to request to all my friends of the House on behalf of the people of the country that the name of our country is Bharat so why should we call here as 'The India'. It was decided when the Constitution was being framed that the expression 'The India' would mean Bharat. Today, when the whole world is aware of the identity of India. We should name our country in accordance with our glorious past and Civilization. As we are Celebrating our 50th Independence day, I would only like to press for my demand for naming our country as 'Bharat'. I would like to request the House that whatever amendment in the constitution is required to for this purpose should be done through Consensus.

[English]

SHRI AJAY CHAKRABORTY (Basirhat) : Sir, I draw the attention of this House to a serious problem being faced by the people at Indo-Bangladesh border in West Bengal, particularly in the area of North 24 Paraganas. Large quantities of essential commodities like rice, wheat, edible oil, sugar, salt - practically speaking every item except water - are being smuggled out of India into Bangladesh in connivance with the BSF personnel through unauthorised routes. This has created a serious scarcity of essential commodities in that area of 24 Paraganas in Indo-Bangladesh border. People are suffering there as they are not able to get essential commodities. The BSF people posted at the border have failed to check these illegal activities. The activities of BSF personnel are not at all satisfactory. These anti-national activities are being conducted by smugglers in connivance with the BSF personnel. The scarcity prices are increasing day by day. People there are suffering irreparable loss.

Sir, through you, I draw the attention of the Government of India to take note of it. I urge upon them to take immediate steps so that smuggling is stopped

immediately and supply of essential commodities can be restored to our fellow countrymen living there.

[Translation]

SHRI SOHAN BEER (Muzaffargarh) : Mr. Deputy Speaker, Sir, I would like to draw attention towards a very serious problem. (Interruptions)

[English]

MAHARANI DIVYA SINGH (Bharatpur) : I have given notice in the morning.

SHRI SHIVANAND H. KOUJALGI (Belgaum) : I have been giving notice everyday, Sir. My name is there in the list... (Interruptions)

[Translation]

MR. DEPUTY SPEAKER : Let him speak who has been called just.

SHRI SOHAN BEER : Mr. Deputy Speaker, Sir, many Members with criminal background have found their way in this August House. Many cases relating to scams of crores of rupees are in the process of trial against them yet they are moving freely in this August House. Many F.I.Rs pertaining to murders are lodged in various Police Stations. There are many people who have been fined 50 to 60 lakh rupees by the Supreme Court yet they enter into the House. It is a matter of shame for the people of this Country. I request you to maintain the sanctity of this august House which was once donned by leaders like Sardar Patel, Lal Bahadur Shastri and Ch. Charan Singh. Today, it is a serious question before the House. Such persons should not even be allowed to move even in the vicinity of the House.

Mr Deputy Speaker, Sir, another point which I would like to raise is that the people of this Country have fallen in the grip of Corrupt policies. Corrupt politicians, corrupt officers and corrupt businessmen. They have no facility for getting employment. Their Children do not get even the basic facilities like electricity and water. It is said here that a farmer's son is the Prime Minister of this Country but what sort of farmer's son is he when the children of this Country do not get electricity from seven O'Clock in the morning to 7 O'clock in the evening. When children of this Country would not get even the basic facilities like this, then what would happen to this Country it's a matter to ponder over. A corrupt Government only gives corrupt administration. Unless the Government is honest the administration cannot be expected to be honest. I want that the Government should pay attention to it. I thank you for giving me an opportunity to speak... (Interruptions)

[English]

MR DEPUTY SPEAKER : Rajkumari Ratna Singh

(Interruptions)

MR DEPUTY-SPEAKER : Please allow her to speak.

(Interruptions)

RAJKUMARI RATNA SINGH (Pratapgarh) : Hon. Deputy-Speaker, Sir, I would like to bring to your notice that all the roads after the heavy monsoons in Northern India are indeed in a very dilapidated condition and the roads need money to carry out repairs. When you leave Delhi you go through my State, Uttar Pradesh, whether you want to go to Bombay or whether you want to go to Calcutta or you want to go to even Madras. Because we have President's rule in Uttar Pradesh, all our National and State Highways are in a very dilapidated condition. The Grand Trunk road between Mathura and Agra is under repair for over two years. Travelling is very difficult. The Delhi-Lucknow Highway is in a very bad condition. Lucknow-Allahabad Highway is in a very bad condition. Delhi-Mussorie Highway, which is going right up to the border, is all in a very bad condition. We would request the Central Government to release Rs. 300 crore to repair the State Highways and the National Highways in Uttar Pradesh.

We want the Minister of Surface Transport to discuss this matter because we are being ruled by the Centre. We do not have a Government in Uttar Pradesh. As there is no Government in Uttar Pradesh, it is the responsibility of the Centre to repair the roads in Uttar Pradesh and all the National Highways... (Interruptions)

MR. DEPUTY-SPEAKER : Please conclude.

(Interruptions)

RAJKUMARI RATNA SINGH : I would request the Minister of Surface Transport to make a statement on this.

[Translation]

SHRIMATI SUMITRA MAHAJAN (Indore) : Mr. Deputy Speaker Sir, I would like to draw your attention towards an important issue. This issue may not seem to be so important in the present scenario but it would act as a slow poison if we do not pay attention towards it right now.

Today, improvements are being carried out in the field of genetic body organism throughout the world. There has been an increase in the yield of crops as compared to the past.

13.00 hrs.

Improvements were made in our country for better yields of the crops but I would like to say that the improvements that are being carried out today are experiments carried out by the department of Biotechnology in Cooperation with multinationals. Many a time it is a welcome step but sometimes the desired protective measures are not being observed. Now, improvement work is being carried out at two places in our country, one in the South and another in the North. With the Support of Belgium and America but one thing has come to our notice. When a meeting of I.C.A.R. was held in Pusa, one thing came to our notice that improvement works are being carried out at two places. Our Government and officers too had the knowledge of it, but one astonishing matter came to light when officers